

F.No. 01/93/180/34/AM09/PC-2(B)/539
Government of India
Ministry of Commerce & Industry
Office of the Directorate General of Foreign Trade
(EFGC/ PRC Div)

Dated 29th July, 2011

CORRIGENDUM

Subject:- Correction/amendment in PRC Meeting No. 09/12 held on 07.06.2011 under the Chairmanship of D.G.F.T.

The undersigned is directed to refer to Minutes of the PRC Meeting No. 09/12 held on 7.6.2011, under the Chairmanship of Dr. A.K. Pujari, Director General of Foreign Trade and to intimate that while recording the minutes for Case at S.No. 09 Reference from Lt. Coll AK Nagpal Dy. Dir. Dental Services (Trg.), an error was erupted inadvertently and the same may be read as under:-

From	To
Case No.09 Reference from Lt. Coll AK Nagpal Dy. Dir Dental Services (Trg) F.No. 01/93/180/34/AM-09/PC2(B) PRC Meeting No. 09/AM12 dated: 07.06.2011 Subject:- Relaxation by PRC from para 2.43.2 of HBP for permission for sale of 32 Bore sporting pistol No. F-69326W. The Committee agreed to grant ex-post facto approval regarding relaxation for permission for sale of .32 bore sporting pistol NO. F-69326W subject to the other usual conditions of the FTP in this regard.	Case No.09 Reference from Lt. Col AK Nagpal Dy. Dir Dental Services (Trg) F.No. 01/93/180/34/AM-09/PC2(B) PRC Meeting No. 09/AM12 dated: 07.06.2011 Subject:- Relaxation by PRC from para 2.43.2 of HBP for permission for sale of 0.32 Bore sporting pistol No. F-69326W. The Committee agreed to grant of permission for sale of imported weapon in relaxation of prescribed period of 10 years stipulated under para 2.42.2 of HBP Vol.-I 2009-14.

This issues with the approval of D.G.

(A.K. Cashyap)
Dy. Director General of Foreign Trade
For Director General of Foreign Trade

To
All concerned.